

541 *Stat. Res. re. Apprvl. of SRAVANA 30, 1912 (SAKA) Prasar Bharati (Broad. 542*
President's Proc. re. J & K Stat. Res. Corpn. of India) Bill
re. Disapprvl. of Armed Forces (J & K)
Spl. Powers ord. and Armed Forces
(J & K) Spl. Powers Bill

my point. I am only speaking on the technical aspects of the Bill. I am coming to my point. (Interruptions)

MR. DEPUTY-SPEAKER: Please hear what I have to say. I am reading out the rule for your information.

(Interruptions)

SHRI HARISH RAWAT: I am speaking on the technical aspects of the Bill. You need not quote the rule.

MR. DEPUTY SPEAKER: Why?

SHRI HARISH RAWAT: I know that. I understand what you are saying. The point is that Clause 2 has already been passed by this House.

(Interruptions)

[Translation]

But a particular point has been raised in it. I praise the hon. Minister for the nationalist tone and emotion in his speech. I appreciate his sense of grief. But he has said that we should not doubt the credibility of our armed forces. They have done commendable work right since 1947 and the entire House acclaims it. We firmly believe that they would use the powers given to them. With a sense of responsibility.

18.00 hrs.

The Hon. Minister of Home Affairs should not have said that some people are suspecting or criticising him. No one has levelled any charge against him. I would like to clarify that if such allegation has been levelled against someone then it is against the Government not against him. The Government was criticised for having failed to guide the armed forces properly. I hold that it would have been better if you had not raised the question of doubting their credibility.

[English]

MR. DEPUTY SPEAKER: Shri Sontosh Mohan Dev to speak.

SHRI SONTOSH MOHANDEV (Tripura West): My point has been covered. Hence, I do not want to speak.

MR. DEPUTY SPEAKER: Mr. Minister, would you like to say something?

SHRI MUFTI MOHAMMAD SAYEED: No, Sir.

MR. DEPUTY SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted

18.00 hrs.

BUSINESS ADVISORY COMMITTEE

Fifteenth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): I beg to present the Fifteenth Report of the Business Advisory Committee.

PRASAR BHARATI (BROADCASTING CORPORATION OF INDIA) BILL

[English]

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): I beg to move: